

**Languishing Joint Ventures**

**5075. SHRI PRAKASH V. PATIL :** Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the third world ventures with Indian participation are all languishing ;

(b) if so, their particulars country-wise;

(c) the targets of production of each one of them and their performance during the last three years with reasons for their slow progress ; and

(d) whether Government propose to have a fresh look at their policy about third world country ventures ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) No, Sir. At present there are 153 joint ventures in third world countries out of which 36 declared dividends as on 31.12.85 the remaining did not declare dividends because either these did not earn profit or retained their profits for building up reserves.

(b) A statement is laid on the Table of the House.

[Placed in Library, See No. LT—3561/86].

(c) Government do not maintain statistics of targets of product production of joint ventures abroad. Through monitoring it keeps a watch on the overall performance of each TV and takes remedial action wherever possible, when deficiencies or problems are noticed.

(d) The Govt. laid down fresh guidelines in Sept. 1985 in light of the experience gained.

**Fire Accidents in Purchase Centres of CCI**

**5076. SHRI V. SOBHANADREESWARA RAO :** Will the Minister of TEXTILES be pleased to state :

(a) the number of fire accidents which took place in Cotton Corporation of India purchasing centres during 1985-86 and the total loss suffered in such accidents ;

(b) whether reports were received about possible sabotage and collusion of some CCI officials and a few traders ;

(c) if so, whether C.B.I. enquiry was conducted into these incidents ; and

(d) the findings of C.B.I. and the action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) There were 23 major fire accidents in Cotton Corporation of India purchase centres during 1985-86, involving a loss of Rs. 9.68 crores.

(b) No, Sir.

(c) and (d) The C.B.I. who were asked to investigate into the causes of the fires directed that the matter should be referred to the concerned local police for investigation. According to the report of the Local Police, who investigated into the matter, the causes of the fires were electric short circuits and accidents. The Corporation has taken necessary preventive steps and precautions to minimise the incidents of fire.

**Exim Bank Agreement with International Finance Corporation**

**5077. SHRI K. S. RAO :** Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Export-Import Bank of India has signed an agreement or propose to sign an agreement with the International Finance Corporation (IFC), an affiliate of the World Bank ;

(b) if so, the details in this regard ;

(c) whether it is also a fact that the agreement would be for dollar 15 million and would benefit small and medium enterprises (SMES) in India ; and